GOVERNMENT OF MEGHALAYA HEALTH AND FAMILY WELFARE DEPARTMENT

No.Health.99/2020/121

Dated Shillong, the 28th October, 2020.

<u>O R D E R</u>

In continuation of the 'Policy of Paid Testing' vide this Department's Notification No. Health.99/2020/115 dated 6-10-2020 and in view of the need to need to make COVID-19 tests affordable to the community, the rates of various COVID-19 tests being conducted in the State is hereby revised and fixed as below.

Sl. No.	Particulars	Rates per test (in Rs.)
1.	Rapid Antigen Test (RAT)	Rs. 500/-
2.	RT-PCR Test	Rs.1000/-
3.	TruNaat Test	Rs.1500/-
4.	CBNAAT Test	Rs.3000/-

- (i) All those who require to be tested at the Entry Points will be charged as per approved rates.
- (ii) Those who belong to Below Poverty Line (BPL) Households (Yellow & Pink NFSA Cardholders) on medical advice can avail the testing for free at any of the Government Facilities only. The testing slots shall be subject to availability. Testing in Private Facility will be on payment basis only.
- (iii) All those who have been identified as High Risk contact in the containment zones and those advised by the Health Department officials, will be tested free of cost.
- (iv) Any person (including MHIS Cardholders) who desires to get tested with RT PCR/CBNAAT/TruNAT on their own without a medical advice shall approach facilities for getting tested on payment of the relevant cost of the test.

The new rates shall be effective from <u>29th October, 2020</u>.

Sd/-

(Sampath Kumar, IAS) Commissioner & Secretary to the Government of Meghalaya Health &Family Welfare Department.

Memo No.Health.99/2020/121-A

Dated Shillong, the 28th October, 2020.

Copy to:

- 1. The Secretary to the Governor of Meghalaya, Shillong for kind information of Governor.
- 2. The Private Secretary to Chief Minister, Meghalaya, Shillong for kind information of Chief Minister.
- 3. The Private Secretary to Deputy Chief Minister, Meghalaya, Shillong for kind information of Deputy Chief Minister.

- 4. The Private Secretary to the Speaker, Meghalaya Legislative Assembly, Shillong for kind information of the Speaker.
- 5. The Private Secretary to Health Minister, Meghalaya, Shillong for kind information of Minister.
- 6. Private Secretaries to all Ministers, Meghalaya, Shillong for kind of Minister.
- 7. The Leader of Opposition, Meghalaya Legislative Assembly, Shillong.
- 8. Private Secretary to Chief Secretary for kind information of the Chief Secretary.
- 9. The Additional Chief Secretaries/ Principal Secretaries/ Commissioners & Secretaries/ Secretaries of all the Department, Government of Meghalaya.
- 10. Director of Health Services (MI)/(MCH &FW)/(Research), Meghalaya, Shillong.
- 11. Director of Information & Public Relation for wide circulation in the Print/Electronic media of the State.
- 12. Deputy Commissioners,

East Khasi Hills, Shillong/ West Khasi Hills, Nongstoin/Ri Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar / South Garo Hills District, Baghmara/North Garo Hills, Resubelpara/South West Garo Hills, Ampati/East Jaintia Hills, Khliehriat/ South West Khasi Hills, Mawkyrwat.

- 13. Joint Director of Health Services (MCH & FW) I/c IDSP, Meghalaya, Shillong.
- 14. District Medical & Health Officer,

East Khasi Hills, Shillong/ West Khasi Hills, Nongstoin/Ri Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar / South Garo Hills District, Baghmara/North Garo Hills, Resubelpara/South West Garo Hills, Ampati/East Jaintia Hills, Khliehriat/ South West Khasi Hills, Mawkyrwat.

15. All Administrative Department/Heads of Department.

By order, etc.,

Joint Secretary to the Government of Meghalaya, Health & Family Welfare Department.